# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 1368 TO BE ANSWERED ON 25.07.2016

### **TEACHERS IN KENDRIYA VIDYALAYAS**

†1368. SHRI ALOK SANJAR:

**SHRI LALLU SINGH:** 

SHRI RAJESH VERMA:

SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

SHRI HARISHCHANDRA CHAVAN:

SHRIMATI POONAMBEN MAADAM:

SHRIMATI NEELAM SONKER:

SHRI BHARATHI MOHAN R.K.:

SHRI G. HARI:

SHRIMATI P.K. SREEMATHI TEACHER:

SHRI P. KUMAR:

SHRI SANGANNA AMARAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a large number of vacancies of teachers are lying vacant in Kendriya Vidyalayas in the country;
- (b) if so, whether it is not affecting the studies of the students and if so, the details thereof:
- (c) whether the Government is aware that the standard of teachers is continuously declining and if so, the details thereof along with the steps taken /proposed to be taken by the Government to attract experienced and qualified human resources in education sector;
- (d) whether the Government proposes to formulate any criteria for implementing uniform educational system and bringing uniformity in qualifications of teachers in all the States including Uttar Pradesh and if so, the details thereof;
- (e) whether it is a fact that the teaching staff in Kendriya Vidyalayas in the country are forced to work away from their hometowns and if so, the details thereof; and
- (f) whether it is also a fact that a number of transfer requests of teachers are pending with the Government and if so, whether the Government proposes any mechanism so that most of the teachers of Kendriya Vidyalayas can work in their hometown or nearby areas, especially female teachers?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) As on 1<sup>st</sup> July 2016, 9895 teaching posts (including Principal and Vice-Principal) are lying vacant in the Kendriya Vidyalayas (KVs).
- (b) Filling up of vacancies is a continuous process and action is taken from time to time as per the provisions of the Recruitment Rules for each category of posts. Teachers are also engaged on contractual basis for temporary duration by the respective KVs as per the policy of Kendriya Vidyalaya Sangathan (KVS) so that the studies do not suffer.
- (c) KVS has informed that analysis of the performance of the students in the Board examinations and the internal examinations at school level does not indicate any decline in the standard of the teachers of KVS.
- (d) National Council for Teacher Education (NCTE) has laid down the minimum qualification for a person to be eligible to become a teacher and the States/UTs have to comply with these qualifications.
- (e) & (f): The teaching staff of KVS have All India service liability and their postings and transfers are decided keeping in view the functional requirements of various KVs as also the provisions of the transfer policy in vogue. The requests of teachers for transfer are also processed using a software programme to ensure full transparency and fairness. The Government does not have any role in the transfer process of teachers of KVs.

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